

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1657**

TO BE ANSWERED ON THE 15TH MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)

CASES UNDER NDPS ACT

1657 PROF. MANOJ KUMAR JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) total number of arrests made under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022 details thereof, State-wise;

(b) total number of persons sent to judicial custody under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022, State-wise and gender-wise; and

(c) total number of convictions made under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022, State-wise and gender-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): State-wise number of arrests made under the NDPS Act, 1985 in the year 2022 (up to December) as reported to Narcotics Control Bureau (NCB) by all Drug Law Enforcement Agencies (DLEAs) is at Annexure-I.

(b): NCB does not maintain the state-wise and gender wise data of the persons sent to judicial custody.

(c): NCB does not maintain the data of conviction w.r.t. all the Drug Law Enforcement Agencies of the Country. However, state-wise the number of conviction made under NDPS Act in cases booked by NCB during 2022 is at Annexure-II.

State-wise number of arrests made under the NDPS Act, 1985 in the year 2022 (up to December) as reported to Narcotics Control Bureau (NCB) by all Drug Law Enforcement Agencies (DLEAs)#

S. No.	State	Total Arrested
1	ANDHRA PRADESH	2398
2	ARUNACHAL PRADESH	541
3	ASSAM	58
4	BIHAR	741
5	CHHATTISGARH	1618
6	GOA	194
7	GUJARAT	753
8	HARYANA	4601
9	HIMMACHAL PRADESH	2215
10	JHARKHAND	589
11	KARNATAKA	4096
12	KERALA	27545
13	MADHYA PRADESH	4647
14	MAHARASHTRA	11382
15	MANIPUR	643
16	MEGHALAYA	237
17	MIZORAM	1129
18	NAGALAND	291
19	ODISHA	3521
20	PUNJAB	21
21	RAJASTHAN	4510
22	SIKKIM	68
23	TAMIL NADU	49
24	TELANGANA	2777
25	TRIPURA	404
26	UTTAR PRADESH	10730
27	UTTARAKHAND	1760
28	WEST BENGAL	2418
	TOTAL	89936

UTs

1	ANDAMAN & NICOBAR ISLANDS	74
2	CHANDIGARH	224
3	JAMMU & KASHMIR	2085
4	LADAKH	3
5	LAKSHDWEEP	0
6	NEW DELHI	1144
7	PUDUCHERRY	225
8	DADRA & NAGAR HAVELI AND DAMAN & DIU	Not Available
	Total	3755
	Grand Total	93691

Source : NCB
#Provisional Data

**State-wise the number of conviction made under NDPS Act in cases booked by NCB during
2022**

S. No.	States / UTs	No. of Cases	No. of Persons
States			
1	Andhra Pradesh	Nil	Nil
2	Arunachal Pradesh	Nil	Nil
3	Assam	2	5
4	Bihar	6	19
5	Chhatisgarh	Nil	Nil
6	Goa	1	1
7	Gujarat	2	2
8	Haryana	Nil	Nil
9	Himachal Pradesh	Nil	Nil
10	Jharkhand	4	7
11	Karnataka	4	4
12	Kerala	Nil	Nil
13	Madhya Pradesh	2	3
14	Maharashtra	Nil	Nil
15	Manipur	Nil	Nil
16	Meghalaya	Nil	Nil
17	Mizoram	Nil	Nil
18	Nagaland	Nil	Nil
19	Odisha	Nil	Nil
20	Punjab	3	8
21	Rajasthan	2	4
22	Sikkim	Nil	Nil
23	Tamil Nadu	12	19
24	Telangana	Nil	Nil
25	Tripura	Nil	Nil
26	Uttar Pradesh	6	7
27	Uttarakhand	1	1
28	West Bengal	3	5
Total		48	85
UTs			
1	Andaman & Nicobar Islands	Nil	Nil
2	Chandigarh	1	4
3	Dadra & Nagar Haveli and Daman & Diu	Nil	Nil
4	Delhi	3	4
5	Jammu & Kashmir	1	1
6	Ladakh	Nil	Nil
7	Lakshadweep	Nil	Nil
8	Puducherry	Nil	Nil
Total		5	9
Grand Total		53	94

Source : NCB
